

SHRI ANBAZHAGAN: Sir, may I submit.....

185 of the Navy Act, 1957. [Placed in Library, See No. LT-168/68].

MR. SPEAKER: I do not mind your submitting, but if I allow you then others would also like to submit.

Teleprinter Message from Governor of West Bengal

SHRI ANBAZHAGAN: Sir, it concerns Madras State where a grave situation has arisen because the students are very much agitated. They are provoked by Shri C. Subramaniam, the Congress President of Tamilnad.....

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): I beg to lay on the Table a copy of the Teleprinter Message received yesterday from the Governor of West Bengal. [Placed in Library, See No. LT-168/68].

MR. SPEAKER: That has absolutely no bearing on this. Let us proceed with the business.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Twentieth Report

SHRI KHADILKAR (Khed): I beg to present the Twentieth Report of the Committee on Private Members' Bills and Resolutions.

12.16 hrs.

PAPERS LAID ON THE TABLE

PUBLIC ACCOUNTS COMMITTEE

Eighteenth Report

SHRI M. R. MASANI (Rajkot): I beg to present the Eighteenth Report of the Public Accounts Committee on Audit Report (Civil 1967 relating to the Ministry of Transport and Shipping (Border Roads Organisation).

Punjab Cinemas (Regulation) Haryana Amendment Act

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K K SHAH): I beg to lay on the Table a copy of the Punjab Cinemas (Regulation) Haryana Amendment Act, 1967 (President's Act No. 9 of 1967) published in Gazette of India dated the 30th December, 1967 under sub-section (3) of section 3 of the Haryana State Legislature (Delegation of Powers) Act, 1967. [Placed in Library, See No. LT-167/68].

ESTIMATES COMMITTEE

Nineteenth Report

SHRI S. KANDAPPAN (Mettur): I beg to present the Nineteenth Report of the Estimates (Committee regarding action taken by Government on the recommendations contained in the Hundred and third Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Education—C.S.I.R.—National Physical Laboratory, New Delhi.

Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): I beg to lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1968, published in Notification No. S.R.O. 1-E in Gazette of India dated the 13th January, 1968 under section